

POST OFFICE SAVINGS BANK (SECOND
AMENDMENT) RULES.

SHRI NITIRAJ SINGH CHAUDHURY :

With your permission, Sir, on behalf of
Shri K. R. Ganesh,

I beg to lay on the Table—

- (1) A copy of the Post Office Savings Banks (Second Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 281 in Gazette of India dated the 11th March, 1972, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873 [*Placed in Library See No. LT-1496/72*]

- (2) (i) A copy of the Report of the Comptroller and Auditor General of India for the year 1970-71—Union Government (Railways), under article 151 (1) of the Constitution

- (ii) A copy of Appropriation Accounts Railways, for 1970-71, Part I-Review.

- (iii) A copy of Appropriation Accounts, Railways, for 1970-71, Part II-Detailed Appropriation Accounts.

- (iv) A copy of Block Accounts (including Capital Statements comprising the Loan Accounts) Balance Sheets and Profit and Loss Accounts, Railways, for 1970-71 [*Placed in Library. See No. LT-1497/72*]

- (3) A copy of the following Reports of the Comptroller and Auditor General of India under article 151 (1) of the Constitution—

- (i) Report (Hindi version), Central Government (Commercial) for the year 1969-70 consisting of the following parts—

- (a) Part I-Introduction.

- (b) Part II-Appraisal of the working of the Mogul Line Limited.

- (c) Part III-Appraisal of the working of the National Projects Construction Corporation Limited

- (d) Part IV-Appraisal of the working of the National Newspaper and Paper Mills Limited.

- (e) Part V-Instrumentation Limited

- (ii) Hindi version of Audit Report (Commercial) 1970 consisting of the following parts—

- (a) Part I-Introduction.

- (b) Part II-Comprehensive appraisal on the working of the National Building Construction Corporation

- (c) Part III-Comprehensive appraisal on the working of the Shipping Corporation of India Limited

- (d) Part IV-Comprehensive appraisal on the working of the National Mineral Development Corporation Limited-

- (e) Part V-Comprehensive appraisal on the working of the Heavy Electricals (India) Limited. [*Placed in Library. See No. LT-1497/72*]

ANNUAL REPORT OF DAMODAR VALLEY
CORPORATION

THE DEPUTY MINISTER IN THE
MINISTRY OF IRRIGATION AND
POWER (SHRI B. N. KUREEL). On behalf
of Dr. K. L. Rao,

I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation and